

**Shri Dasappa:** May I know whether complaints have not been received by Government that the people who need films in the Mysore State are not getting their due share or quota, because the persons who have got to distribute are outside Mysore State, and, the purchasers have got to go to Bombay or Madras?

**Shri Manubhai Shah:** No, it is not so, because the Mysore photographers are included in this scheme. It is true, if I may say so, that everybody is experiencing scarcity of imported material all over, because the consumption is also going up. But in view of the limited foreign exchange that we have got, it is not possible to liberalise all these types of imports.

**Auction of Properties of Hindus in Pakistan**

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\*2135. { **Shri Aurobindo Ghosal:**  
**Shri Bhakt Darshan:**

Will the Prime Minister be pleased to state:

(a) whether the Pakistan Government have decided to sell by auction all the movable and immovable properties of Hindu landlords of East Pakistan; and

(b) if so, the action taken by Government in the matter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) Our information is that the Government of East Pakistan have decided to sell by auction properties of certain Hindu Zamindars on the ground that they have defaulted in payment of arrears of land revenue and cess income tax, agricultural income tax and estate duty etc.

(b) The matter was taken up by the Indian Deputy High Commissioner, Dacca, with the Government of East Pakistan and as a result of his intervention, East Pakistan authorities agreed to postpone the date of auction of the properties twice. In

the meantime, the Zamindars concerned have been advised to seek legal redress in the East Pakistan High Court.

**Shri Aurobindo Ghosal:** May I know whether Government are aware of the price of these properties and also the amounts due from these landlords?

**Shrimati Lakshmi Menon:** We have no definite information about the price of the property or the amount due from these people.

**Shri Aurobindo Ghosal:** In view of the fact that Maharaja of Mymon Singh and the Maharaja of Dinajpur have got about 50,000 volumes of books and hundreds of artistic portraits, may I know whether the Government of India are going to enter into any correspondence with the Pakistan Government in order that those things may not be sold in auction?

**Shrimati Lakshmi Menon:** I have already stated in the latter part of my answer that the matter was taken up with the East Pakistan Government; and we have also advised these Maharajas and the zamindars concerned to seek legal redress in the Pakistan High Court.

**Shri Hem Barua:** May I know whether it is a fact that evacuee property in the Kashmir State, instead of being auctioned to the refugees, is being sold at nominal prices to the local citizens belonging to certain political affiliations?

**Mr. Speaker:** Kashmir State?

**Shrimati Lakshmi Menon:** How does that arise out of the main question?

**Shri Achar:** Is it a fact that the zamindars and the landlords are not able to collect their rents and other dues in that area?

**Shrimati Lakshmi Menon:** Yes, it is a fact.